

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 180 of 2019

IN THE MATTER OF:

DLF Phase – IV Commercial Developers Ltd.

...Appellant

Present:

Appellant: Dr. U. K. Chaudhary, Sr. Advocate with Mr. Naveen Dahiya, Ms. Manisha Chaudhary, Mr. Dhruv Gupta and Mr. Himanshu Handa, Advocates.

ORDER

17.07.2019: Post the matter 'for admission' on **19th August, 2019** on the top of the list.

Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

am/nn